

ITEM NO.26

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10699-  
10705/2023

DR. MALTI SACHAN @ MALTI CHAUDHARY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 27-02-2024 These petitions were called on for hearing today.

For Petitioner(s)

Ms. Pallavi, Adv.  
Mr. Rishi Kumar Singh Gautam, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR  
Mr. Sharanya Sinha, Adv.

Mr. Nandlal Kumar Mishra, Adv.  
Mr. Kashyap Kumar Dwivedi, Adv.  
Mr. Sandeep, Adv.  
Dr. Sushil Balwada, AOR  
Mr. Arjun Raghuvanshi, Adv.

Ms. Anuja Pethia, AOR  
Ms. Maulshree Pathak, Adv.

Mr. Dr. Rajeev Sharma, AOR  
Mr. Prashant Sharma, Adv.

Mr. Syed Hussain Adil, Adv.  
Mr. Mukesh Kumar Maroria, AOR

contd...

UPON hearing the counsel the Court made the following  
O R D E R

Respondent Nos.1, 2, 7 and 10 to 13 are granted four weeks' time, as last opportunity, for filing counter affidavit.

Respondent Nos.4 and 6 have filed counter affidavit.

Service is complete on respondent Nos.8 and 9 but none has entered appearance.

Service is not complete on respondent Nos.3 and 5. Ld. Counsel for the petitioner seeks permission to file Application for substituted service in respect of the said respondents. Permission granted.

List again on 18.4.2024.

H. SHASHIDHARA SHETTY  
Registrar